

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No. 49 of 2020

Mokim Alam Khan Appellant

-Versus-

The State of Jharkhand Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : M/s. Anurag Kashyap, Advocate
For the State : M/s. Rakesh Kumar, Advocate

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A. No. 493 of 2020

05/ 29.06.2020. At the request of the learned counsel for the appellant put up the matter on 06.07.2020.

(H.C. Mishra, J.)

(Rajesh Kumar, J.)

D.S./